

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - BASIC TRAINING PROGRAMMES - Nomination of Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddygudem, West Godavari District, to undergo basic training for 4 months from 20.04.2015 to 27.08.2015 (including one week Summer Vacation in the month of May 2015) - ORDERS - ISSUED.**

**REF: 1. High Court's Proceedings R.O.C.No. 2199/2015-B.Spl., dated 01.04.2015.  
2. Letter ROC.No.202/2015/APJA-Sec'bad, dated 09.04.2015 and 10.04.2015 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad.**

**ORDER ROC.NO. 2199 /2015-B.SPL. DATED: 16.04.2015**

**The High Court is pleased to pass the following Order:**

Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddygudem, West Godavari District, is hereby nominated to undergo 4 months basic training i.e., Part-I Institutional Training (Phase-2) for one month and Part-II Mid-Term Practical Training (Phase-2) for one month i.e., from 20.04.2015 to 27.06.2015 (including one week Summer Vacation) at A.P. Judicial Academy, Secunderabad and Part-II Mid-Term Practical Training (Phase-2) for two months from 29.06.2015 to 27.08.2015 at District Headquarter i.e., West Godavari at Eluru and he is directed to handover charge of his post to the Judicial Magistrate of First Class, Jangareddygudem, West Godavari District and Proceed to attend the said training at A.P. Judicial Academy, Secunderabad and to report before the Director, A.P. Judicial Academy, Secunderabad at 8.30 a.m., on 20.04.2015.

- i) The Judicial Magistrate of First Class, Jangareddygudem, West Godavari District, will be in full additional charge of the post of Junior Civil Judge, Jangareddygudem, West Godavari District, during the said training period of Sri Devan Ajay Kumar;
- ii) Sri Devan Ajay Kumar, after completion of his basic training i.e., from 20.04.2015 to 27.08.2015, will rejoin duty as Junior Civil Judge, Jangareddygudem, West Godavari District.

After completion of Training at Andhra Pradesh Judicial Academy, Secunderabad, Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddygudem, West Godavari District, is directed to report before the Prl. District and Sessions Judge, West Godavari at Eluru, at 9.30 a.m., on 29.06.2015 to attend Practical Training.

The Trainee Junior Civil Judge will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad and the Prl. District and Sessions Judge, West Godavari at Eluru, during his training period.

The Prl. District and Sessions Judge, West Godavari at Eluru, is directed to permit Sri Devan Ajay Kumar, trainee Junior Civil Judge, to attend Practical Training for 2 months from 29.06.2015 to 27.08.2015 at the District Headquarters i.e., West Godavari at Eluru and to give necessary instructions and to permit the said officer to attend different Courts and different sections of the Courts in the District Headquarters to learn the work by observation.

The Director, Andhra Pradesh Judicial Academy, Secunderabad will address a letter to the Prl. District and Sessions Judge, West Godavari at Eluru, informing about the course content and the arrangements to be made.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad and the Prl. District and Sessions Judge, West Godavari at Eluru, will report to the High Court with regard to successful completion of the training by the trainee officer.

The Prl. District and Sessions Judge, West Godavari at Eluru, is directed to instruct the Judicial Magistrate of First Class, Jangareddygudem, West Godavari District, to draw the pay and allowances of Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddygudem, during the said training period and send the same to the Officer at Andhra Pradesh Judicial Academy, Secunderabad and at the District Headquarters i.e., West Godavari at Eluru.

**NOTE:** 1. Sri Devan Ajay Kumar, who is nominated for Basic Training, is entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad and for Practical Training at his respective District Headquarters.

2. The Training Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.

*S. Jagannathan*  
REGISTRAR (VIGILANCE)

To

1. The officer.
  2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  3. The Central Project Coordinator, High Court of Judicature at Hyderabad  
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).
  4. The Prl. District and Sessions Judge, West Godavari at Eluru.
  5. The I Addl. District and Sessions Judge, West Godavari at Eluru.
  6. The Junior Civil Judge, Jangareddygudem, West Godavari District.
  7. The Judicial Magistrate of First Class, Jangareddygudem, West Godavari District.
  8. The District Treasury Officer, West Godavari at Eluru.
  9. The Sub Treasury Officer, Jangareddygudem, West Godavari District.
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